

[श्री मुख्तार अब्बास नकवी]

किया गया, उसकी सच्चाई को सच्वर कमेटी ने पूरी तरह से सामने रखा है। उसके बाद हमने पांच सालों में क्या किया, उसके संबंध में मैंने अपने जवाब में भी लिखित रूप से बताया है और इसके अलावा हम ईमानदारी के साथ development with dignity and empowerment without appeasement के संकल्प के साथ काम कर रहे हैं।

MR. CHAIRMAN: Question No. 217.

OCEMS in Tamil Nadu

*217. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has installed Online Continuous Effluent Emission Monitoring System (OCEMS) in all the rivers of the State of Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) It is the responsibility of the State Governments/concerned local bodies to set up facilities for collection, transportation and treatment of sewage being generated and ensure that untreated sewage does not fall into the rivers & water bodies, thereby polluting them. The concerned State Pollution Control Boards (SPCBs) are responsible for controlling and monitoring pollution in the rivers.

As per the information received from Tamil Nadu Pollution Control Board (TNPCB), Online Continuous Water Quality Monitoring System are installed in 3 rivers in the State of Tamil Nadu as per details given below:

- River Cauvery - Upstream of Pallipalayam-Komarapalayam, Downstream of Pallipalayam-Kokkarayanpettai and confluence point of Noyyal at Tamil Nadu Newsprint & Papers Limited (TNPL) intake
- River Bhavani (Tributary of Cauvery) - Downstream of river Bhavani at Mettupalayam at Alangompu

- River Thamirabharani - Manappadaivedu, Cheranmadevi and Vikramasingapuram

Online water quality monitoring instruments function properly only if there is a flow in the river. Almost all the rivers in Tamil Nadu are non perennial, and water flows only during monsoon season. Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the river water quality across the country through a network of monitoring stations on various rivers under the National Water Quality Monitoring Programme (NWQMP).

To control discharge of industrial effluents, Central Pollution Control Board (CPCB) and respective SPCBs/Pollution Control Committees monitor industries with respect to effluent discharge standards under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. CPCB has directed all 17 categories of highly polluting industries to install Continuous Effluent/Emission Monitoring Systems (OCEMS) for continuous check on pollution levels. As per the status available with CPCB as on 31st July, 2019, there are total 227 such industries in Tamil Nadu, out of which, 203 units have installed OCEMS.

DR. SASIKALA PUSHPA RAMASWAMY: Sir, as per the Report, 227 industries are considered to be highly river-polluting industries. I want to know, through you, from the hon. Minister when will the Government finish installing Online Continuous Effluent Emission Monitoring Systems to check and prevent the pollution levels of these industries?

श्री गजेन्द्र सिंह शेखावत: माननीय सभापति महोदय, rivers पर Continuous Effluent Emission Monitoring Systems नहीं लगाए जाते हैं, वे factories के बाहर लगाये जाते हैं, जहां से effluent discharge होता है। Rivers पर River Quality Monitoring Systems को install किया जाता है। जहां तक industries पर लगाने का प्रश्न है, यह प्रत्यक्षतः मेरे मंत्रालय से जुड़ा हुआ प्रश्न नहीं है - MoEF&CC के अंतर्गत Central Pollution Control Board इसका नियंत्रण करता है और स्टेट्स में State Pollution Control Board अपने संसाधनों के माध्यम से इसकी monitoring करते हैं। यदि तमिलनाडु की industries के परिप्रेक्ष्य में बात करें तो तमिलनाडु में जो इंडस्ट्रीज़ हैं, उनमें से grossly polluted industries की श्रेणी में, जैसा तमिलनाडु सरकार ने रिपोर्ट किया है, एक भी इंडस्ट्री नहीं आती है। तमिलनाडु स्टेट की 134 Small Scale Industries और 16 मेजर इंडस्ट्रीज़ हैं, तो 134 small scale dyeing and bleaching units ने ZLD achieve कर लिया है। और 16 में से जो 6 मेजर इंडस्ट्रीज़ हैं, उन्होंने भी अपने यहां ZLD achieve किया है, बाकी water treatment करके उसके बाद discharge करती हैं।

DR. SASIKALA PUSHPA RAMASWAMY: Sir, the most important river and water body pollution source is considered to be non-treatment of sewage by the local bodies/ State Governments which fall into the river system. I want to know, through you, from the hon. Minister whether the Central Pollution Control Board is coordinating with the State Pollution Control Board and, through that, with the State Government to control all this pollution and save our holy rivers.

श्री गजेन्द्र सिंह शेखावत: माननीय सभापति महोदय, मैं फिर से आपका संरक्षण चाहते हुए निवेदन करूंगा कि ये सीधे मेरे मंत्रालय से जुड़े हुए प्रश्न नहीं हैं। Ministry of Urban Development तथा पर्यावरण, वन और जलवायु मंत्रालय के अधीन काम करने वाला Central Pollution Control Board या स्टेट के सिस्टम से काम करने वाले State Pollution Control Board ही इसके लिए उत्तरदायी हैं। निश्चित रूप से माननीय सदस्य ने सदन के सामने जो चिंता व्यक्त की है, वह व्यावहारिक है कि हमारे जितने भी जल संसाधन हैं, वे ज्यादातर sewage treatment न होने के कारण pollute हो रहे हैं। मैं आपके माध्यम से सदन का और राज्यों की सरकारों का ध्यान इस विषय की ओर आकर्षित करना चाहता हूँ, क्योंकि जल का विषय देश और विश्व के सामने महत्वपूर्ण विषय है, इसको प्राथमिकता से लेना चाहिए।

MR. CHAIRMAN: Now, Shri T.K. Rangarajan. The question is specific to Tamil Nadu.

SHRI T.K. RANGARAJAN: The pollution of Amaravati River is caused by the chemical industries at Tirupur and pollution of Cauvery River is coming because of paper industry, sugar industry and every other industry there. These are not small-scale industries. Through you, Sir, I would like to know whether the Minister's attention has been brought towards pollution of Cauvery and Amaravati Rivers, and, If so, what steps he is going to take to correct it because it affects agriculture, it affects the cattle and it affects the human beings.

श्री गजेन्द्र सिंह शेखावत: माननीय सभापति महोदय, जो मैंने पिछले प्रश्न के जवाब में कहा था कि जो सूचना तमिलनाडु सरकार द्वारा उपलब्ध कराई गई है, वह सूचना मैंने माननीय सदन की जानकारी के लिए रखी थी। माननीय सदस्य ने विशेष रूप से जो categorized information मांगी है, वह मैं माननीय सदस्य को उपलब्ध करा दूंगा।

श्री सभापति: प्रश्न संख्या 218, प्रश्नकर्ता अनुपस्थित हैं, कोई सप्लीमेंटरी?

वर्षा-जल संचयन

*218. श्रीमती कान्ता कर्दम: क्या जल शक्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि दिल्ली सहित देश के विभिन्न भागों में वर्षा जल